

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 2841

TO BE ANSWERED ON WEDNESDAY, THE 02.08.2017

Shortage of Female Judges

†2841. SH. KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- a) whether there is shortage of female judges in the courts at all levels including Supreme Court in the country;
- b) if so, the measures being taken by the Government to increase female participation in judicial process; and
- c) the State-wise details of female judges in all the high Courts and the Supreme Court?

ANSWER
MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)

(a) to (c): The appointment of Judges of the Supreme Court and High Courts are made under Articles 124 and 217 of the Constitution of India respectively which do not provide for reservation for any caste or class of persons. However, the Government has requested the Chief Justices of the High Courts that while sending proposals for appointment of Judges, due consideration inter-alia be given to suitable candidates from amongst women.

A statement showing the number of women Judges working in Supreme Court and the various High Courts as on 28.07.2017 is attached at **Annexure-I**.

Annexure-I

Statement referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 2841 for answer on 02.08.2017.

The Number of women Judges in the Supreme Court and the High Courts/States as on 28/07/2017.

Sl. No.	Name of the Court	Women Judges
A.	Supreme Court of India	01
B.	High Court	
1	Allahabad	6
2	Telangana & Andhra Pradesh	3
3	Bombay for the States of Maharashtra and Goa	11
4	Calcutta	4
5	Chhattisgarh	-
6	Delhi	10
7	Gauhati for the States of Assam, Nagaland, Arunachal Pradesh and Mizoram	1
8	Gujarat	4
9	Himachal Pradesh	-
10	Jammu & Kashmir	-
11	Jharkhand	-
12	Karnataka	4
13	Kerala	4
14	Madhya Pradesh	3
15	Madras	7
16	Manipur	-
17	Meghalaya	-
18	Orissa	1
19	Patna	2
20	Punjab & Haryana	7
21	Rajasthan	2
22	Sikkim	1
23	Tripura	-
24	Uttarakhand	-
	Total	69